

8753 Estimates CHAITRA 10, 1881 (SAKA) Demands 8754

- (ii) Supplementary Statement
No IV—Sixth Session, 1958
(See Appendix V, annexure
No 74]
- (iii) Supplementary Statement
No VIII—Fifth Session, 1958
(See Appendix V, annexure
No 75]
- (iv) Supplementary Statement
No XVII—Fourth Session,
1958 (See Appendix V,
annexure No 76]
- (v) Supplementary Statement
No XIX—Third Session, 1957
(See Appendix V, annexure
No 77]
- (vi) Supplementary Statement
No XVIII—Second Session,
1957 (See Appendix V,
annexure No 78]

ANNUAL REPORT OF HINDUSTAN
SHIPYARD

The Deputy Minister of Civil Aviation (Shri Mohiuddin). On behalf of Shri Raj Bahadur I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956 a copy of the Annual Report of Hindustan Shipyard (Private) Limited for the year 1957-58 along with the Audit-
ed Account. [Placed in Library, See No LT-1327/59]

AMENDMENTS TO RUBBER RULES

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947 a copy of Notification No GSR 308 dated the 14th March, 1959, making certain further amendments to the Rubber Rules, 1955
[Placed in Library, See No LT-1328/591]

12,083 km.

ESTIMATES COMMITTEE
FORTY-FIFTH REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Forty-fifth Report of the Estimates Committee on the Ministry of Health—Medical Services Part II.

12.09 hrs.

• DEMANDS FOR GRANTS—contd.

MINISTRY OF STEEL, MINES AND FUEL
contd.

Mr. Speaker: The House will now resume further discussion of the Demands for Grants relating to the Ministry of Steel, Mines and Fuel Out of 8 hours allotted for this, 4 hours and 9 minutes now remain. All the Demands and the cut motions moved thereto on the 30th March have already been circulated to hon. Members on the same day and they are now before the House. When should I call the Minister?

Shri Prabhat Kar (Hooghly) May I suggest that in view of the fact that the hon. Minister has already taken one hour in the beginning and he is going to take one hour for reply, the time may be extended?

Mr. Speaker: Let me hear the Minister first.

Shri Nath Pai (Rajapur) He is not here

Mr. Speaker. His deputy is here

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): The hon. Minister will take about 40 minutes for reply

Mr. Speaker: All right, I will consider it—what more time is to be allotted

Shri Nath Pai: The Minister for Iron and Steel, Sardar Swaran Singh, was kind enough yesterday to open the debate. There is another Minister equally concerned with one aspect of industry, oil. If he is not given a chance, it will not be fair. We would like to hear Shri Malaviya also. This may also be taken into account with regard to the adjustment of time.

*Moved with the recommendation of the President.